

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00722/2019

Thursday, this the 22nd day of July, 2021.

CORAM:

**HON'BLE Mr. P. MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr. K.V. EAPEN, ADMINISTRATIVE MEMBER**

1. Albin Antony, 29 years,
S/o. Antony T.K.,
Residing at Thekkekara House,
Ammadam (P.O), Thrissur District – 680 563.
2. Krishna Kumar J., 40 years,
S/o. Janardhanan Pillai,
Residing at : Pokkattu, Ayaparambu (P.O),
Cheruthana North, Alappuzha – 690 517.
3. Sudheesh S., 41 years,
S/o. N. Sudharman,
Residing at : Plamoottithekkathil,
Prayar North, Prayar (P.O)
Alappuzha District – 690 547.
4. Akhil M.S., 28 years,
S/o. Somasekharan Nair M.S.,
Residing at Malayattil House,
Nellad (P.O), Muvattupuzha,
Ernakulam District – 686 669.
5. Prasad P.S., 36 years,
S/o. Subramanyan M., Residing at Puthusseri House,
Chengamanad (P.O), Ernakulam – 683 578.
6. Vidhya K.P., 29 years,
W/o. Vinay R. Nambeesan,
Muttath House, Kothakulangara,
Angamali (P.O), Ernakulam – 683 572.
7. I. Reshma Menon, 26 years,
W/o. Rajesh R., Residing at Kizhakke Vadasseril House,
Thiruvanchikulam, Kodungallur (P.O),
Irinjalakkuda – 680 664.
8. Ashitha K.K., 30 years,
W/o. Dinil M.V., Residing at Mankuzhi House,
Pallichal Road, Thare Bhagam,
Thoppumpadi (P.O), Ernakulam – 682 006. - Applicants

[By Advocate : Mr. V. Sajithkumar]

Versus

1. Union of India represented by the Secretary to the Government of India, Department of Posts, Government of India, New Delhi – 110 001.
2. The Chief Postmaster General, Kerala Circle, Trivandrum – 695 033.
3. The Senior Superintendent of Post Offices, Thrissur Postal Division, Thrissur – 680 001.
4. The Superintendent of Post Offices, Mavelikara Postal Division, Mavelikara – 690 101.
5. The Senior Superintendent of Post Offices, Ernakulam Postal Division, Ernakulam – 682 011.
6. The Superintendent of Post Offices, Irinjalakuda Postal Division, Irinjalakuda – 680 121.
7. The Senior Superintendent of Post Offices, Aluva Postal Division, Aluva – 683 101. - Respondents

[By Advocate : Mr. C.P. Ravikumar, ACGSC]

The application having been heard on 22.07.2021, the Tribunal on the same day delivered the following:

O R D E R

Per: Mr. P. Madhavan, Judicial Member

The applicants filed this O.A seeking the following reliefs:-

“i. to direct the respondents to complete the process of selection notified in Annexure A-1 and to operate the select list by appointing the applicants and other similarly situated as Postman in the respective Postal Divisions with all consequential benefits.

ii) Grant the cost of the Original Application.”

2. The applicants in the Select List to the post of Postman open recruitment conducted by the Respondent Department is aggrieved by the delay in finalizing the proceedings by issuing appointment orders in spite of the completion of formalities of recruitment. The applicants are in the Select List published by the Department for appointment of Postman/Mail Guard against

583 vacancies of Postman and 11 vacancies of Mail Guard notified by the Department. The applicants submit that the appointment is not being made merely to favour few GDS and other outsiders officiating in the post earmarked for direct recruitment. Aggrieved by this, applicants filed this O.A.

3. Today, when the case was came up for consideration, learned counsel for the respondents submits that the applicants were already granted the relief and prays for closing the O.A. The counsel for the applicants also admits the same.

4. In view of the above submission, the O.A is closed. No order as to costs.

(Dated, 22nd July, 2021.)

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

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Applicant's Annexures

Annexure A-1 - A true copy of the notification No. RECTT/12-2/OQ/2016 dated 11.01.2017 issued on behalf of the 2nd Respondent.

Annexure A-2 - A true copy of the relevant pages of the Department of Posts (Postman and Mail Guard) Recruitment Rules, 2010 published in Gazette as oer G.S.R. No. 983 (E) dated 16.12.2010.

Annexure A-3 - A true copy of the order dated 01.04.2019 in O.A. No. 511 of 2018 of this Hon'ble Tribunal.

Annexure A-4 - A true copy of the relevant pages of the select list as Annexure A-I to Order No. Rectt/12-2/OQ/2019/ Dlgs dated 16.08.2019 issued by the 2nd respondent.

Annexure A-5 - A true copy of the provision selection Memo No. B2/Openquota Exam-Postman/MG-2017 dated 26.08.2019 issued by 3rd respondent to the 1st applicant.

Annexure A-6 - A true copy of the provision selection Memo No. B2/Openquota Exam-Postman/MG-2017 dated 27.08.2019 issued by the 4th respondent to the 2nd applicant.

Annexure A-7 - A true copy of the provisional selection Memo No. B2/Openquota Exam-Postman/MG-2017 dated 27.08.2019 issued by the 4th Respondent to the 3rd applicant.

Annexure A-8 - A true copy of the Notification No. Rectt/12-2/2019 dated 20.08.2019 issued by the 2nd respondent.

Annexure - MA1 - True copy of Memo No. B2/Open quota exam-Postman/MG 2017 dated 18.11.2019 issued by the Senior Superintendent of Post Offices, Thrissur Division.

Annexure - MA2 - True copy of Memo No. B2/Open quota exam-Postman/MG 2017 dated 19.11.2019 issued by the Superintendent of Post Offices, Mavelikara Division.

Annexure - MA3 - True copy of Memo No. B-6/11-2/2017/OQ dated 18.11.2019 issued by the Superintendent of Post Offices, Ernakulam Division.

Annexure - MA4 - True copy of Memo No. B2/Postman/Direct Recruitment/2019 dated 18.11.2019 issued by the Superintendent of Post Offices, Irinjalakuda Division.

Annexure - MA5 -

True copy of Memo No. BB-52/DR/Rec tt. dated 19.11.2019 issued by the Senior Superintendent of Post Offices, Aluva Division.

Annexures of Respondents

NIL
